

ITEM NO.5

COURT NO.4

SECTION XI-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 17003/2025

[Arising out of impugned final judgment and order dated 08-04-2024 in WP(C) No. 34714/2020 passed by the High Court of Orissa at Cuttack]

STATE OF ODISHA & ORS.

Petitioner(s)

VERSUS

AJAYA KUMAR MISHRA

Respondent(s)

(IA No. 220350/2025 - CONDONATION OF DELAY IN FILING IA No.214216/2025 - CONDONATION OF DELAY IN REFILING/CURING THE DEFECTS IA No. 220352/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

WITH

Diary No(s). 48959/2025 (XI-A)

(IA No. 222771/2025 - CONDONATION OF DELAY IN FILING)

Date : 19-09-2025 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE J.K. MAHESHWARI
HON'BLE MR. JUSTICE VIJAY BISHNOI

For Petitioner(s) :Mr. Anjuman Tripathy, AOR
Mr. Ardhendu Pratap Swain, Adv.

Mr. S Debabrata Reddy, Adv.
Mr. Ramendra Mohan Patnaik, AOR

For Respondent(s) :

UPON hearing the counsel the Court made the following
O R D E R

1. Learned counsel for the petitioners seeks time to seek instructions.

2. List on 13.10.2025.

(GULSHAN KUMAR ARORA)
AR-CUM-PS

(NAND KISHOR)
ASSISTANT REGISTRAR